NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 59(ND)/2009 CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN Hon'ble Member (J)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2016

NAME OF THE COMPANY:

Babu Lal Data & Ors.

V/s.

Vijay Solvex Ltd.

SECTION OF THE COMPANIES ACT: 247/250

S.NO.	NAME DESIGNATION	REPRESENTATION	SIGNATURE
lo 2. 3.	MR NARGNOGRA M. SHARMA, Adu MR VIVER MALIK, Adu MS PRACHI JOHRI, Adu MR TARINI THAKUR, Adu	Respondent	Paochi John
9. 6.	Mr. R. K. GUAR. Addi	Pehhan	A.J.

ORDER

At request of the parties, the matter is adjourned to 1.92016 at 1030 NM

(R.Varadharajan)
Hon'ble Member(J)

(S.K.Mohapatra) Hon'ble Member(T)